

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 15724/2021

(Arising out of impugned final judgment and order dated 27-07-2021 in SSNO. No. 15862/2021 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

TARIQ H. SIDDIQUI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.126872/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.126873/2021-EXEMPTION FROM FILING O.T.)

Date : 08-10-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s)

Mr. S.N. Pandey, Adv.
Ms. Saroj Tripathi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Recovery, is stayed pending further orders.

(NEETA SAPRA)
COURT MASTER (SH)

(RAJ RANI NEGI)
DEPUTY REGISTRAR